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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

R.A.228/2001 IN
O.A.1784/2000

New Delhi, this the 30th day of July, 2001

HON'BLE SHRI S.A.T. RIZVI, MEMBER (ADMN)

Shri Shiv Hari Chaube
S/O Late Shri P.N.Chaube,
R/O House No.1576, Sector-5,
R.K.Puram,
New Delhi.

Working as Peon-cum-Helper
in the Department of Culture,
Govt. of India,
National Museum
Janpath, New Delhi.

...Applicant

VERSUS

Management of
Department of Culture,
Govt. of India,
National Museum,
Janpath, New Delhi.
Through the Director General

...Respondents

O R D E R (By Circulation)

RA No. 228/2001 has been filed by the applicant
for review of the order passed in OA-1784/2000 on
30.4.2001.

2. After going through the RA, I find that the review applicant has tried to re-argue the case by reagitating the same issues which he had raised in the OA. The points raised were considered at sufficient length by the Tribunal while deciding the OA-1784/2000.

3. After a careful consideration of the matter, I also not find any error apparent on the face of the record nor do I find any other justification which may require

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review of my order under Order XLVII Rule 1 of the CPC read with Section 22 (3)(f) of the Administrative Tribunals Act, 1985. In the circumstances, the RA is rejected.



(S.A.T. RIZVI)
MEMBER (A)

/sunny/